

[श्री वृद्धि चन्द जैन]

माही नदी का पानी रेगिस्तानी थार क्षेत्रों बाड़मेर एवं जालौर में पानी पहुंचाने के लिये ही राजस्थान सरकार ने 419 फिट की ऊंचाई का बडाना बांध बनाया था और अपने क्षेत्र का काफी भाग डूब में डाल कर हजारों आदिवासियों को उखाड़ फेंका था। राजस्थान और गुजरात के मुख्य मंत्रियों की बैठक इस दिव्य में केन्द्रीय जल और विद्युत आयोग के अध्यक्ष की अध्यक्षता में तीन माह से लगातार हो रही है लेकिन इस समस्या के हल में कोई दिलचस्पी नहीं ली जा रही है।

यह प्रश्न राजस्थान प्रान्त के और थार रेगिस्तान के क्षेत्र बाड़मेर एवं जालौर जिलों के जीवन मरण का प्रश्न है।

अतः केन्द्रीय सरकार से निवेदन है कि इस अविलम्बनीय प्रश्न को सिचार्ई मंत्री एवं प्रधान मंत्री तुरन्त ही अपने हाथों में ले कर जल्दी से जल्दी निर्णय करा कर राजस्थान प्रान्त के रेगिस्तानी बाड़मेर एवं जालौर जिलों की आवश्यक मांग की पूर्ति करें।

(v) FINANCIAL ASSISTANCE FOR THE DAMAGE CAUSED BY TORNADO IN KEONJHAR DISTRICT OF ORISSA

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): Very recently an unprecedented tornado ravaged 15 villages of Keonjhar district in Orissa, where 32 people died, including men, women and children and hundreds were injured. Most of these villages are tribal villages. This natural calamity came as a surprise and within minutes more than six hundred houses were lifted up and were smashed out of shape. Domestic animals and poultry died in thousands. I urge upon the Central Government to send central team immediately

and to rehabilitate all these six thousand affected people. Besides the tornado ravages, heavy cyclone has caused heavy damages to thousands of houses in Jatni, Chandka, Khurda and Daspalla areas in Puri Districts and in Mayurbhanj District and in many other places in Orissa. The Central Government should provide adequate assistance to Orissa immediately to help the people in these affected areas.

(vi) ENQUIRY INTO ALLEGED CORNERING OF ANIMAL BLOOD BY FRANCO-INDIA

SHRI NAWAL KISHORE SHARMA (Dausa): Despite repeated Government pronouncement that foreign companies would not be allowed to continue to suppress and destroy indigenous drug industry, the dominance of the Foreign Drug companies is going on unabated. These companies are devising new means to choke the growth of Indian producers. In the process they are also choking production of vital life saving drugs to monopolise their drugs. In this respect Franco-India Pharmaceuticals Ltd. is a living example.

It started its activities in India in late 50's with hardly a capital of Rs. 50,000 or so. Today its assets are worth several crores of Rupees, obviously all at the expense of our poor people in the name of giving them life saving drugs. However, the most nefarious activity has been in haemoglobin preparation. This is made from animal blood produced in slaughter houses. This company along with its Associates, market this preparation worth Rs. 5 crores per annum. Retail sales price of its one bottle is Rs. 10.50. Thus it sells 48 lakh bottles in a year or 4 lakh bottles per month. Taking the production of 2.4 bottles of this product per litre blood, the monthly requirement of the blood by the Company is 1.67 lakh litres. This entire quantity of blood is available from Bombay slaughter houses alone where